**Before the Appellate Tribunal for Electricity**
**( Appellate Jurisdiction )**

**Appeal No. 180 of 2013 &**
**IA Nos. 337 & 413 of 2013**

**Dated: 9th October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Uttrakhand Power Corporation Ltd. ...Appellant(s)**
**Versus.**
**Uttrakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1
Ms. Shally Bhasin
Mr. Lakshmesh Kamath
Ms. Sadapurna Mukherjee (Applicant)

**ORDER**

At the request of the learned counsel for the parties, post these matters before Court II on ***17.10.2014.***

**(Rakesh Nath)**
**Technical Member**

**(Justice M. Karpaga Vinayagam)**
**Chairperson**

Ts/js